



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WA/13/2025 FIXED	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS	MR. B PURKAYASTHA MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
	WITH			
2	WA/11/2025	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
3	WP(C)/5725/2022 FIXED	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
HEARING				
4	WA/140/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
	WITH			
5	WA/96/2018	THE UNION OF INDIA Versus M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
	WITH			
6	WA/98/2018	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR
7	WA/138/2019 FIXED	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU MR. S K MEDHI (R-6)
8	ITA/1/2023 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. S S ROY

9	WITH ITA/2/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY MR. JYOTIRMOY ROY MR. S S ROY
10	WITH ITA/7/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD.	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY
11	WITH ITA/8/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S CHETIA	MR. JYOTIRMOY ROY
12	ITA/4/2023 FIXED	SINU SONTHALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
13	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
14	PIL/45/2023 FIXED, WITH SEALED ENVELOPE FROM ADGP, CID,ASSAM, GUWAHATI	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. JYOTIRMOY ROY MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR. C CHAKRAVARTY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA MR B P SARMAH B SAHA MR. JAYANTA ROY	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
15	WA/104/2023 B/O	SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, RMSA SC, SEC. EDU.
16	WITH WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
17	WA/378/2023 FIXED	CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

WITH
[I.A.\(Civil\)/2982/2023](#)
in WA/378/2023

CHAIRMAN AND MANAGING DIRECTOR
GAIL (INDIA) LTD. AND ANR.

Versus

MD. MASTOPHA AHMED AND 3 ORS. B

MR. S MITRA
MR A K BORO
MR. R. RAMEEZ
MR S.MITRA

MR. M K CHOUDHURY (r-1)
MR. A BARKATAKI (r-1)
MR. I H SAIKIA (R-4)
MR. B BORAH (R-4)
MR. K KALITA (R-4)
MR P BHARDWAJ (r-1)
MR. M SARMA (r-1)
MR. M R CHOUDHURY (R-4)
MR K KASHYAB (R-4)
MS L HMAR (R-4)
DY.S.G.I.
SC, INDUSTRIES AND
COMMERCE

18 [WA/451/2023](#)

SOKINA KHATUN AND 6 ORS.

Versus

THE STATE OF ASSAM AND 3 ORS.

MS. R CHOUDHURY
MR. A H M R CHOUDHURY
MS. B. HAZARIKA

GA, ASSAM
SC, REVENUE

19 [WA/11/2024](#)

SHAFIQL ISLAM KHAN

Versus

NAIMUDDIN AND 4 ORS.

MR. P J SAIKIA, SR. ADV
MR. A M KHAN
MR S ISLAM
MR T T MONI

SC, P AND R.D.
MR. N HOSSAIN (r-1)
MR N SARMA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,27th February 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER
WILL JOIN THE COURT PROCEEDING THROUGH VIDEO
CONFERENCING FROM THE KOHIMA PERMANENT BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WA/270/2024 PART-HEARD	THE STATE OF ASSAM AND ANR. Versus RAMEN KR. SARMA AND 41 ORS.	SC, EDU	MR. I CHOWDHURY SR ADV W AHMED

LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE
YARENJUNGLA LONGKUMER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3345/2024 PART-HEARD, FIXED AT 2 PM	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED BY THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
2	WP(C)/5338/2024	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
3	WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
4	WP(C)/5982/2022 FIXED	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE

5	WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
6	WP(C)/2116/2023 PERSONAL APPEARANCE THROUGH VIDEO CONFERENCING AT 10:30 A.M., FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
7	WP(C)/5598/2023 FIXED	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
8	WP(C)/521/2024 FIXED	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
9	WP(C)/1174/2024 FIXED	M/S J K ENGINEERING AND AGRO SERVICE Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, AGRI. DEPARTMENT
10	WP(C)/4773/2024 B/O	M/S TRIO STONEY MART Versus THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
ORDERS				
11	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
HEARING				
12	WP(C)/4893/2019 PART-HEARD	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
13	WP(C)/4371/2015 WITH LCR	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus PRESIDING OFFICER, LABOUR COURT and ORS	MS.M HAZARIKA MS.H BUZAR BARUAH MS.E BHARALI	GA, ASSAM
14	I.A.(Civil)/2689/2022 in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4811/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
16	WP(C)/635/2023 FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE

18	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
19	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
20	WP(C)/6966/2023	ANANTA BORGOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD GA, ASSAM MR. P HAZARIKA(R-7) MR. H S BORAH (R-7) MR K K GOGOI(R-7)

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
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21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./502/2025	SAMIRAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A ATREYA MS. C KALITA	PP, ASSAM
2	Bail Appln./503/2025	NUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
3	Bail Appln./506/2025	RAJESH MISHRA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
4	Bail Appln./509/2025	KUNDAN BHARALI @ KUMUD BHARALI AND ANR. Versus THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
5	Bail Appln./511/2025	ABDUL MALEK Versus THE STATE OF ASSAM	MR. A K SAIKIA	PP, ASSAM
6	Bail Appln./512/2025	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
7	Bail Appln./515/2025	SRI BIPLOB KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	PP, ASSAM
MOTION				
8	AB/402/2025 FIXED	AJIT DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
9	AB/436/2025	DEV NATH SHARMA AND ANR. Versus THE STATE OF ASSAM	MRS P HAZARIKA MR. N JOTENDRA SINGH	PP, ASSAM
10	AB/438/2025	SHYAMAL JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI	PP, ASSAM

11	AB/439/2025	AKIFUL ISLAM @ RAKIBUL KHAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
12	AB/441/2025	PRASENJIT MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. KAUSAR AHMED TAWHID LASKAR A BORBHUYAN	PP, ASSAM
13	AB/444/2025	HIMANGSHU BORA Versus THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	
BAIL HEARING (BA)				
14	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
15	Bail Appln./2281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
16	Bail Appln./2895/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
17	Bail Appln./3363/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PAULUS TIRKI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	MR. A PHUKAN, (AMICUS CURIAE, R-2) PP, ASSAM
18	Bail Appln./3506/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILWAR KHAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA	PP, ASSAM
19	Bail Appln./3635/2024 FIXED	BHASKAR KALITA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
20	Bail Appln./25/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KUSHESWAR BARUAH @ BUBUL BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
21	Bail Appln./30/2025 FIXED	FAIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
22	Bail Appln./110/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JIAUL HOQUE @ JIY AUL HAQUE Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
23	Bail Appln./294/2025 FIXED	NOOR HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
24	Bail Appln./321/2025 WITH OFFICE NOTE, FIXED	SADIQUR ISLAM @ SADIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
25	Bail Appln./323/2025 FIXED	KARTIK SAH Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
26	Bail Appln./365/2025 FIXED	ABDUL HASINUR @ HASINUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR S HUSSAIN A A AHMED	PP, ASSAM
27	Bail Appln./395/2025 FIXED	SANTOSH KUMAR SINGH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
28	Bail Appln./471/2025 FIXED	ABDUL SAHID BARBHUIYA Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM	PP, ASSAM

BAIL HEARING

29	AB/2562/2024 WITH CASE RECORD(SCANNED COPY), FIXED WITH	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
30	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
31	AB/3022/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
32	AB/46/2025 FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
33	AB/48/2025 FIXED	REZAUL ISLAM Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
34	AB/50/2025 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
35	AB/52/2025 FIXED	HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
36	AB/53/2025 FIXED	SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
37	AB/54/2025 FIXED	AKBAR ALI MIR Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
38	AB/55/2025 FIXED	ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
39	AB/56/2025 FIXED	AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
40	AB/57/2025 FIXED	KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI	PP, ASSAM
41	AB/58/2025 FIXED	MARJINA BIBI Versus THE STATE OF ASSAM	MR. T DAS MS. N GOGOI MR. H ALI	PP, ASSAM
42	AB/173/2025 FIXED	RANA BARUAH Versus THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM
43	AB/307/2025 WITH OFFICE NOTE, FIXED	SRI ALIM UDDIN Versus THE STATE OF ASSAM	MR N PATIRI MS B LASKAR	PP, ASSAM
44	AB/330/2025 WITH OFFICE NOTE, FIXED	MD ABU TAHER SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
ORDERS				
45	I.A.(Civil)/1350/2024 WP(C) 1424/2011(D/O), WP(C) 3994/2011(D/O), FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.

WITH
[WP\(C\)/714/2022](#)

PAPARI BARMAN
Versus
THE STATE OF ASSAM AND 3 ORS

MR MINTU SAIKIA

GA, ASSAM
SC, AG
MR S P DAS (R.Nos. 3 & 4)
MR. B GOGOI, SC, FINANCE
DEPARTMENT, ASSAM.

46 WITH
[Cont.Cas\(C\)/769/2023](#)

PAPARI BARMAN
Versus
PABAN KR BORTHAKUR, I.A.S. AND 3
ORS

MR MINTU SAIKIA
MR J FIRDAUS
MS R DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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17)	MR. B K JAIN	22-02-2025	To	06-03-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1368/2023 FIXED	JYOTIRMOY NATH Versus THE STATE OF ASSAM AND 7 ORS	MS A DEVI MR. H BURAGOHAIN	GA, ASSAM SC, N C T E SC, EDU
2	WP(C)/773/2025 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
ADMISSION				
3	WP(C)/2205/2020 FIXED	KANIKA BHARALI MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
4	WP(C)/2846/2023 FIXED	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. M U MAHMUD (R 8) SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
5	WP(C)/3093/2024 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
6	WP(C)/3921/2024 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN DEEPANJALI GUPTA	MR D K ROY SC, SEC. EDU. SC, SEBA
7	WP(C)/5827/2024 FIXED	MD. SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, FINANCE DEPTT.
ORDERS				
8	Cont.Cas(C)/36/2018 FIXED	BHABEN GOHAIN Versus PRITAM SAIKIA	MR. P J SAIKIA	MR. T CHISTIE D SAIKIA, SR.ADV. MR. M R LASKAR MR. N SARMA MR G SARMA
9	Review.Pet./90/2020 IN WP(C)/462/2020 (D/O), FIXED	ABDUL JALIL LASKAR Versus AMIN ALI AND 8 ORS.	MR M J QUADIR MR. K MIRA	MR. S K GHOSH MS F AHMED

10	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
11	Cont.Cas(C)/372/2023 FIXED	AMAR SHEEL AND 2 ORS Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
	WITH			
12	Cont.Cas(C)/370/2023	NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
	WITH			
13	Cont.Cas(C)/373/2023	MD. ABUL KALAM Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
	WITH			
14	Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
15	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
	WITH			
16	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
		HEARING		
17	WP(C)/2092/2017 PART-HEARD, WITH LCR, FIXED	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
18	WP(C)/1842/2017	JAYKANTI GOGOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.B GOGOI	SC, ELEMENTARY EDUCATION
19	WP(C)/5390/2017	GENARAM NARZARY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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8)	MR K AGARWAL	10-02-2025	To	04-03-2025

9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3752/2024 B/O	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. B CHOUDHURY SC, SLRC
TOP OF THE LIST				
2	WP(C)/9305/2019 PART-HEARD, FIXED	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
3	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
4	WITH WP(C)/4999/2024	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
MOTION				
5	WP(C)/656/2025 FIXED	G/5001823F RIFELMAN/GD ADITYA NARAYAN SINGH Versus THE UNION OF INDIA AND ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. T NATH	MR. S S ROY (C.G.C) DY.S.G.I.
6	WP(C)/705/2025 FIXED	SRI SURAJ BASFOR Versus THE UNION OF INDIA AND 4 ORS.	MR C GOSWAMI	SC, GST DY.S.G.I.
ADMISSION				
7	WP(C)/467/2019 FIXED	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION

8	WP(C)/273/2021	HAJERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA MR R SARKAR	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-4,6) MS. S T BOKTH (R-4,6)
9	WP(C)/1493/2022 FIXED	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
10	WP(C)/31/2023 FIXED	RUPA DIHINGIA Versus THE STATE OF ASSAM AND 9 ORS	MR. S BARMAN MR R DAS	GA, ASSAM SC, AG SC, P H E
11	WP(C)/1367/2024 FIXED	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
12	WP(C)/2361/2024 FIXED	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
13	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
14	WP(C)/6309/2024 FIXED	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
	WITH			
15	WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
16	WP(C)/58/2025 FIXED	SMTI. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS	GA, ASSAM
	WITH			
17	WP(C)/2958/2022	SMT. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
	WITH			
18	WP(C)/3045/2022	SURESH BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
	WITH			
19	WP(C)/3047/2022	HARADEV DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
		HEARING		
20	WP(C)/5610/2015 FIXED	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR. M P SARMA MR A CHAKRABORTY MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
21	WP(C)/2452/2020	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
22	I.A.(Civil)/2276/2021 in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF

WITH
[Co.Pet./3/2015](#)

M/S BHURA BROTHERS AGENCIES
Versus
M/S DOLOO TEA CO. INDIA LTD. and 3
ORS.

DR. A SARAF
MR.S C KEYAL
MR. S K SINGH
MR. V K CHOPRA
MR. D SAHU
MS.P BARUAH
MR S C DAS
MS.G SARMAH
MR.P K GARODIA
MR. Z ISLAM
MR. P DAS
MR J CHOPRA
MR S J SAIKIA
MR. N N DUTTA
MS S PATOWARY

MR.B PRASAD (R1-3)
MS N RAHMAN (r-4)
MR.G KHANDELIA (R- 1-3)

WITH
[I.A.\(Civil\)/2575/2022](#)
in Co.Pet./3/2015

M/S BHURA BROTHERS (AGENCIES)
Versus
M/S DOLOO TEA CO. (INDIA) LTD. AND 3
ORS.

MR. S K SINGH
MS N RAHMAN

MR G KHANDELIA

23 [WP\(C\)/7710/2022](#)
FIXED

DEBAZEET DEB RAY
Versus
THE STATE OF ASSAM AND 4 ORS

MR B D DAS
MR H K SARMA
B B HUSSAIN

SC, PWD

24 [WP\(C\)/6763/2023](#)
FIXED

PRAVHAKAR DAS
Versus
THE UNION OF INDIA AND 4 ORS

MR H K DAS
MR. U PATHAK
MR A CHAKRABORTY
MR A CHETIA
MR N K SARMA

MR. S S ROY (C.G.C.)
DY.S.G.I.

25 [WP\(C\)/7604/2023](#)
FIXED

PRITOM JYOTI SHARMA
Versus
THE STATE OF ASSAM AND 4 ORS

MR F U BARBHUIYA
MS S DAS

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE MANISH CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Comm.App.Div./1/2025 FIXED	M/S NES DIGBOI BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED,	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL
	WITH I.A.(Civil)/191/2025 in Comm.App.Div./1/2025	M/S NES DIGBOU BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED,	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, BPCL

LEAVE NOTE OF ADVOCATES FOR 27/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
KALYAN RAI SURANA AND HONOURABLE MR.JUSTICE
MANISH CHOUDHURY AND WILL FINALLY RISE AT
3:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/305/2025 B/O	MUSSTT MORIOM @ MORIOM NESA Versus THE UNION OF INDIA AND 6 ORS	MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WA/48/2025 PART-HEARD, FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION Versus THE COMMISSIONER AND SECRETARY	MR V HANSARIA MR. M K CHOUDHURY MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH SC. MEDICAL
3	WP(C)/1098/2017 FIXED, WITH LCR (SCANNED COPY)	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
ORDERS				
4	Review.Pet./22/2021 FIXED, IN WP(C)/883/2020 (D/O)	RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	I.A.(Civil)/3706/2024 CAVT. NO.103220/24,N FIXED, WITH OFFICENOTE in WA/13671/2024	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. D SAIKIA MR. RAJIB BORPUJARI	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. Y DOLOI SC, AG MR. M PHUKAN(R-1) MR. P K BORDOLOI MR A N SARMAH(R-1) FOR CAVEATOR
	WITH WA/13671/2024 (Filing Number)	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	

WITH
[I.A.\(Civil\)/13674/2024](#)
(Filing Number)

THE STATE OF ASSAM
Versus
NAKIB SAIKIA AND ORS

MR. RAJIB BORPUJARI

HEARING

6	WP(C)/86/2020 WITH LCR	OSMAN ALI @ OSMAN GONI Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/270/2020 WITH LCR	MD. GAJI ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/333/2020 WITH LCR	KABAJ ALI BHUYAN @ KABAJ ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/334/2020 WITH LCR	SAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MD A ALI MR A. R. SIKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/490/2020 WITH LCR	SASHI KANTA SEN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/515/2020 WITH LCR	SHAHAR BHANU @ SAHAR BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/743/2020 WITH LCR	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/874/2020 WITH LCR	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/884/2020 WITH LCR	RAHELA BIBI Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN A RAHMAN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/966/2020 WITH LCR	ISMAIL ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/28/2021 9 Y 2 M 12 D :WITH LCR 5 FILES. P.B-2.	SWAPAN DEBNATH Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/43/2021 4 Y 0 M 3 D :WITH LCR 5 FILES. P.B-2.	BIREN CH. DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
3	Mat.App./11/2022 WITH LCR. FIXED.	XXXXXXXXX Versus XXXXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	MR. S K GOSWAMI(AMICUS CURIAE)
4	WA/186/2022 WITH OFFICE NOTE. FIXED	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	MR. D SAIKIA, AG, ASSAM SC, SEC. EDU. SC. EDU.	MR. T DAS (r-817-821) MS D BORGHAIN MS D BORGHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)
5	WITH WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	MR. D SAIKIA,GA,ASSAM (R-793) MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH
6	WITH WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.

	WITH I.A.(Civil)/2926/2022 in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, RMSA MR. K N CHOUDHURY MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
7	WITH WA/282/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
8	WITH WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	MR. D SAIKIA, GA, ASSAM SC, EDU
9	WITH WA/284/2022	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
10	CRL.A(J)/150/2023 WITH LCR 6 FILES. P.B-3.	MANGAL PROJA AND ANR Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM
11	WITH Death Sentence Ref./1/2023	THE STATE OF ASSAM Versus MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
12	Crl.A./254/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-4 VOL., FIXED	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/307/2024 in Crl.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	WITH Crl.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/703/2024 in Crl.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
14	WITH Crl.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/387/2024 in Crl.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
15	WITH Crl.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM

16	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
17	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/603/2018	GOLAM MOSTAFA MOLLAH Versus THE UNION OF INDIA	MR. A F N U MOLLAH MR. U K NAIR MR. R ISLAM	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
2	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
3	WP(C)/3181/2018 FIXED	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.
4	WP(C)/6130/2018 FIXED	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
5	WP(C)/7013/2018	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY
6	WP(C)/8751/2018 FIXED	AVINASH KUMAR NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR H K DAS MR. M P SARMA	MS M HAZARIKA (R3) MS. M HAZARIKA MS. S KHOUND MS. S KHOUND SC, GDD
7	WP(C)/1602/2019	SANDEEP KUMAR Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS J SARMAH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
KALYAN RAI SURANA AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/673/2025 FIXED	NARENDRA KUMAR HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MR. R S MISHRA MS. N PARASAR MR. R K MAHANTA	SC, GST DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)			
2 I.A.(Civil)/2713/2024 FIXED in Cont.Cas(C)/673/2023 WITH Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
ADMISSION			
3 WP(C)/3973/2022 FIXED	KANAKLATA KAKATI Versus THE UNION OF INDIA AND 3 ORS (F)	MR R CHAKRAVORTY S RABHA	MRS. R DEVI ASSTT.S.G.I.
4 WP(C)/1170/2024 FIXED	M/S BASANTIPUR TEA COMPANY PVT. LTD., Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL
5 WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
6 WP(C)/4990/2024 FIXED	RATAN CHANDRA MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. P S BHATTACHARYYA(R-5) SC, REVENUE
7 WP(C)/6556/2024 FIXED	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE

8	WP(C)/6666/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL MS. BANSHIKA PODDER	SC, FINANCE AND TAXATION
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ORDERS

9	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
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10	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA AND ANR.	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
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HEARING

11	WP(C)/7732/2017	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
12	WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/507/2024 FIXED	JAMILA BIBI @ JAMILA BEGUM Versus AKASH DEEP, I.A.S.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	MR. D SAIKIA MS. R B BORA MR. S BORA
2	I.A.(Civil)/4050/2024 in WP(C)/6891/2023	THE CENTRAL INSTITUTE OF TECHNOLOGY, KOKRAJHAR AND 3 ORS Versus SANJIB NARZARY AND 5 ORS	MR. S K MEDHI	MR. V RAJKHOWA
	WITH WP(C)/6891/2023	SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
	WITH I.A.(Civil)/458/2025 in WP(C)/6891/2023	GAUTAM CHANDRA RAY AND ORS Versus SANJIB NARZARY	MITHUPRIYA BORA	MR S K MEDHI
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/3439/2024 B/O	BILASHI SOREN @ BILASI SOREN @ BOLACHI SOREN @ BELASHI SOREN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
4	WP(C)/6108/2022 PART-HEARD, FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

6	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WP(C)/160/2023 PART-HEARD, FIXED	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
9	WP(C)/2778/2021 FIXED	MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
10	WP(C)/3219/2023 B/O	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
11	WP(C)/3862/2024 FIXED	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
12	WP(C)/4576/2024 FIXED	GS. NO. 180368HNTD MAHENDER SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR M R ADHIKARI DY.S.G.I.
HEARING				
13	WP(C)/2393/2012 PART-HEARD, WITH WP(C)/2346/2008 AND WA/211/2013 (BOTH D/O), FIXED	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
14	WP(C)/1775/2014 FIXED	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM
15	WP(C)/2595/2014	ALOK KUMAR SINGH Versus THE UNION OF INDIA and 2 ORS	MRS.A ISLAM MRJ PAYENG MR.G PEGU	C.G.C. MR. B SARMA ASSTT.S.G.I.
16	WP(C)/4458/2016 B/O	SHEIKH RUHUL AMIN Versus THE UNION OF INDIA and 3 ORS	MR. A SAHAD MR. J MOLLAH MS. A BHANU MR D J HALOI MS. S P DAS	ASSTT. S.G.I.
17	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT
18	WP(C)/7260/2017	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE
19	WITH WP(C)/8398/2022	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/3320/2018 FIXED	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL

21	WP(C)/259/2021	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MR. A K DUTTA ASSTT.S.G.I.
WITH				
22	WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
23	WP(C)/4107/2024 B/O	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./505/2025	SHARIFUL ISLAM @ SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM
2	Bail Appln./508/2025	LAKHYADHAR TUMUNG @ KILLING TUMUNG Versus THE STATE OF ASSAM	MR. N K KALITA MR M J DEURI MR D DEKA	PP, ASSAM
3	Bail Appln./513/2025	SRI BIJU BAROY Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA MR R ALOM	PP, ASSAM
MOTION				
4	Crl.Pet./148/2025 FIXED	SHAMSUL HAQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	Crl.Pet./149/2025 FIXED	SARIM UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Crl.Pet./199/2025 B/O	TANMOY DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM
7	Crl.Pet./210/2025 B/O	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
8	Crl.Pet./217/2025 B/O	KAMAL UDDIN Versus THE STATE F ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	AB/434/2025	ATAHAR ALI @ ATAHAR HUSSIAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM

10	AB/437/2025	JOY KUMAR BISWAS AND ANR Versus THE STATE OF ASSAM	MR S K SARKAR MS J BORUAH MS. S DAS MS R KALITA	PP, ASSAM
11	AB/440/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
12	AB/442/2025	TAHINUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
13	AB/443/2025	ABDUL ZALIL SARKAR @ ABDUL ZOLIL @ ABDUL JALIL Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
14	AB/445/2025	MUSSABIR AHMED AND ANR. Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR R.AHMED M ARIF	PP, ASSAM
ADMISSION				
15	Crl.Pet./1236/2023 B/O	PALLAB DAS Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	MR M HUSSAIN (r-2) M. HOSSAIN (r-2) PP, ASSAM
16	Crl.Pet./147/2025 FIXED	MAA KAMAKHYA INTERNATIONAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./3947/2024 WITH OFFICE NOTE	ASISH DEBBARMA @ ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
WITH				
18	Bail Appln./3872/2024	GUDDU RAUT @ GUDDU KUMAR Versus THE UNION OF INDIA	MR SARFRAZ NAWAZ J SINGPHO A GHOSAL S K DAS	SC, NCB
19	Bail Appln./316/2025 FIXED	RAJU BORAH ALIAS DILIP BORAH Versus THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
20	Bail Appln./322/2025 FIXED	RAKESH BRAHMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
21	Bail Appln./385/2025 FIXED	MUKUT ALI Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
BAIL HEARING				
22	AB/2400/2024	MASUD HASSAN Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
23	AB/2513/2024	MUBARAK ALOM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
24	AB/3132/2024 WITH OFFICE NOTE, FIXED	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM
25	AB/3184/2024 FIXED	MONNAF ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S RAHMAN A S CHOUDHURY	PP, ASSAM

26	AB/3272/2024 FIXED	SETAB UDDIN Versus THE STATE OF ASSAM	MR F Z MAZUMDER	MR. A AHMED(INFORMANT) U U KHAN(INFORMANT) MR A AHMED (INFORMANT) PP, ASSAM
	WITH			
27	AB/202/2025	BILLAL AHMED @ BILLAL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
28	AB/3305/2024	SIRAJUL HOQUE @ CHIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
29	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
31	AB/109/2025 FIXED	MUBARAK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
32	AB/120/2025 FIXED	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
33	AB/187/2025 FIXED	RAFIKUL MONDAL AND ANR Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
34	AB/208/2025 FIXED	AHAMAD HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
35	AB/229/2025 FIXED	MAKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
36	AB/294/2025 FIXED	REJIA BEGUM @ REJIA KHATUN AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
37	AB/303/2025 FIXED	SRI SHANIDUL ISLAM @ PRITAM DEKA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS. S DIHINGIA	PP, ASSAM
		ORDERS		
38	Crl.A./260/2024 WITH OFFICE NOTE, LCR 3 FILES, B/O	RAMJAN ALI @ ROMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
39	I.A.(Crl.)/559/2024 B/O in Crl.Rev.P./4808/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
	WITH Crl.Rev.P./4808/2024 (Filing Number)	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR (H)	MR. N J DUTTA	
40	Crl.Pet./1199/2024 FIXED	BINOY TALUKDAR Versus ANJU DAS	MRS. R S CHOWDHURY MR T DAS R. CHAUHAN MR R DAS	
41	I.A.(Crl.)/39/2025 in AB/2346/2024	ON THE DEATH OF LT AJIJUR REHMAN LASKAR HIS LEGAL HEIRS HAJI MOSTURUN NESSA LASKAR AND ORS Versus THE STATE OF ASSAM AND 2 ORS	A TALUKDAR S BARMAN	PP, ASSAM

	WITH AB/2346/2024	RATHINDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
42	I.A.(CrI.)/137/2025 WITH OFFICE NOTE, FIXED in CrI.A./57/2025	GULNEHAR BEGUM AND ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY FARIDUL AMIN MR. V A CHOWDHURY M U BARBHUYAN	PP, ASSAM
	WITH CrI.A./57/2025	ABDUR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY FARIDUL AMIN MR. V A CHOWDHURY M U BARBHUYAN	PP, ASSAM
HEARING				
43	CrI.Pet./858/2023 PART-HEARD, WITH LCR 7 PARTS(SCANNED COPY), FIXED	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. M HUSSAIN (R2) MS G SWAMI (R2) PP, ASSAM
44	CrI.A./137/2010 WITH LCR 3 FILES, FIXED	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
45	CrI.Rev.P./172/2011 WITH LCR 3 FILES, FIXED	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM
46	CrI.Pet./496/2017 WITH LCR 1 FILE, FIXED	CHINMOY SAIKIA Versus THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY MR.K K GOSWAMI	MR.Z ALAM(R-2) MR.E U AHMED(R-2) MS.S NAZNEENR-2 MR.N D SARMA(R-2) PP, ASSAM MR.J JAMIR(R-2)
47	RFA/130/2018 WITH LCR, B/O	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
48	CrI.A./367/2018 WITH LCR 2 BUNDLES, B/O	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
49	CrI.Pet./777/2018 WITH LCR 1 FILE, FIXED	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
50	CrI.A./185/2020 4 Y 8 M 1 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	MS. D SAIKIA, AMICUS CURIAE, R2 PP, ASSAM
51	CrI.Rev.P./155/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	KABIR AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	MR. D DEKA (r-2) MR S A SIKDER (R-2) MR. T SK (R-2) PP, ASSAM MR. M R ISLAM (R-2)
	WITH I.A.(CrI.)/483/2023 in CrI.Rev.P./155/2022	SALEHA BEGUM Versus THE STATE OF ASSAM AND ANR	MR S A SIKDER MR. T SK	MR J ISLAM PP, ASSAM

52	Crl.Rev.P./545/2022 WITH LCR 7 FILES, FIXED	MD. ABDUL MUTALIB Versus MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. M DUTTA MR. A M AHMED MS S DEV MR H R CHOUDHURY MR J MAHANTA P. GHOSH PP, ASSAM
	WITH I.A.(Crl.)/399/2023 in Crl.Rev.P./545/2022	MD. SOFIQUL HOQUE, Versus MD. ABDUL MUTALIB AND ANR.	MR. M DUTTA MS S DEV	MR. A M BORA
53	Crl.A./453/2023 WITH LCR 3 FILES, B/O	MD. MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR N ISLAM MR. S R ISLAM MR. M ALAM PP, ASSAM
	WITH I.A.(Crl.)/1194/2023 in Crl.A./453/2023	MD MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR N ISLAM MR. S R ISLAM MR. M ALAM PP, ASSAM
54	Crl.A./70/2024 WITH LCR 3 FILES, FIXED	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	MR. A PHUKAN, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(Crl.)/245/2024 in Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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17)	MR. B K JAIN	22-02-2025	To	06-03-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/243/2025 WITH WP(C) 1048/19 WP(C) 5451/12 (BOTH D/O), FIXED in WP(C)/6120/2023 WITH WP(C)/6120/2023	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MS. D DEKA	SC, SEC. EDU.
		AMAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MS. D DEKA (R-4) J M BAISHYA (R-4) SC, SEC. EDU.
ADMISSION				
2	CRP/105/2024 PART-HEARD, FIXED, IN TRP(C)/92/2024 (D/O) WITH I.A.(Civil)/3187/2024 in CRP/105/2024 WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	MR. A DAS (R-1) MR B PATHAK (R2) MS N RAHMAN (R-1) MR. N I KHAN (R-1) MRS P D KHATANIAR (R-1) MR V KUMAR (R2) MR. T SARMA (R-1)
3	CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	MR SISHIR DUTTA(R-1 TO 13) MR. A DAS (R-14) MR B PATHAK (R14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MS S MOCHAHARI(R-1 TO 13) MS K BORAH(R-1 TO 13) MR V KUMAR (R14) MR S DUTTA (R-1 TO 13) MR. T SARMA (R-14)
		THE STATE OF NAGALAND AND 4 ORS Versus VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	

4	WP(C)/4362/2024 PART-HEARD, FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
5	WP(C)/1092/2019 FIXED	MITRA SARKAR MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, ELEM. EDU MR. A K DUTTA (R8) MR. B PURKAYASTHA (R8) SC, SEC. EDU.
6	WP(C)/9023/2019 FIXED	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
7	WP(C)/4429/2023 FIXED	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
8	WP(C)/5327/2023 FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
10	WP(C)/1664/2024 B/O	WAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
11	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
12	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C

ORDERS

13	WP(C)/3458/2019 FIXED	LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
14	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH(R-2) MR. P K BORAH(R-2) MR. N J KHATANIANR MR A CHALIHA
15	Cont.Cas(C)/431/2023 FIXED	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR S M T CHISTIE
16	Cont.Cas(C)/565/2023 FIXED	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
17	WP(C)/6978/2023 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
18	WP(C)/7304/2023 FIXED	KHURSHED ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH

19	WITH WP(C)/2780/2024	VISHAL VIKRAM BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
20	Cont.Cas(C)/34/2024 FIXED	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
21	Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
22	Cont.Cas(C)/405/2024 FIXED	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
HEARING				
23	WP(C)/1685/2017	NIRU GOGOI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
24	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
25	WP(C)/6987/2017	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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2)	MS. P DAS	05-02-2025	To	28-02-2025
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[For Thursday,27th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/11/2010 (HEARING), WITH LCR	SHIHAB UDDIN SIDDIQUEE and 2 ORS Versus SMTI. SANDHYA RANI BAIDYA and 4 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.N DHAR MR . B MALAKAR MR.A T H AHMED
2	RSA/20/2010 (HEARING), WITH LCR	ON THE DEATH OF MD. JAMAL KHAN, HIS LEGAL HEIRS Versus SHRI RAMEN SARMA and 6 ORS	MR. N DHAR MR. A R SIKDAR MR. M AHMED MR. M H TALUKDAR	MR. K R PATGIRI (R1, R2, R5, R6) MR S KHOUND
3	RSA/25/2010 (HEARING), WITH LCR	SMTI. MAYA DAS and 2 ORS Versus SMTI. TARUNI DAS and 2 ORS	MR.H K DEKA MR.P CHOUDHURY MR.P SUNDI	MR.P K KALITA MR.R J BORDOLOI MR.G J SAIKIA MR.N DAS MR.P DEKA
ADMISSION				
4	WP(C)/1681/2020 WITH LCR, FIXED	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
5	WP(C)/5149/2021	KULDWIP NATH Versus THE STATE OF ASSAM AND 2 ORS	MR S KHOUND MR H K NATH	GA, ASSAM SC, FINANCE
6	CRP(IO)/46/2023 FIXED	JUNAKI NAGAR NAMGHAR PARISALANA SAMMITTEE Versus PIYALI DAS AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR. U DUTTA (R-1) B DUTTA (R-1)
ORDERS				
7	RSA/259/2019 WITH LCR, B/O	AZIZUR RAHMAN AND 7 ORS Versus HUMAYUN KABIR AND 4 ORS.	MRS R BEGUM MS. R CHOUDHURY MD. B ISLAM L K BORAH MR. A A MONDAL MR S HUSSAIN MS. S S ZIA MR D. CHAKRABORTY	L K BORAH MR. S RANA

	WITH I.A.(Civil)/3986/2019 in RSA/259/2019	AZIZUR RAHMAN AND 7 ORS Versus HUMAYUN KABIR AND 4 ORS	MRS R BEGUM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	
8	CRP(IO)/375/2024 FIXED	BHABIRAM DAS Versus JUNAKI DAS AND 9 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR S SARMAH (R-7,8) MR S SARMAH (R-7,8)
9	I.A.(Civil)/141/2025 FIXED in CRP/14822/2024	KANAN BALA RABHA AND 8 ORS. Versus DIBAKAR DAS	MR. M SARANIA MR. S SAIKIA MR. P P GOGOI MR A SARANIA N GOGOI	
	WITH CRP/14822/2024 (Filing Number)	KANAN BALA RABHA AND 8 ORS Versus DIBAKAR DAS (F)	MR. M SARANIA	
STAY VACATING				
10	WP(C)/1009/2024 FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	WITH I.A.(Civil)/1126/2024 in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
11	WITH WP(C)/3024/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
HEARING				
12	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
13	CRP/308/2015 WITH LCR, FIXED	ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	MR.R SARMA MR.P P BARUAH
	WITH I.A.(Civil)/3801/2024 in CRP/308/2015	DEBASISH DEY Versus ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and ORS.	MR. D GOSWAMI	MR. T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA
14	MACApp./639/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	WITH I.A.(Civil)/3783/2018 in MACApp./639/2018	ORIENTAL INSURANCE COMPANY LTD., Versus SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR
15	CRP/22/2023 WITH LCR, FIXED	REHAN UDDIN CHOUDHURY Versus TAJ UDDIN LASKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR MR S S ISLAM MS S AHMED

16 [MACApp./240/2024](#)
CAVT. NO.03712/024,
WITH LCR, FIXED

RABIA KHATUN @ RABIYA KHATUN AND
ANR.

Versus
HAMIDA SIKDAR AND 4 ORS.

MR. B K SEN
MR F HAQUE

MR A HUSSAIN
MR T KALITA(R-5)
MR. A T SARKAR
MR. A KAKATI (R-5)
MR S HUSSAIN
FOR CAVEATOR

17 [CRP\(IO\)/292/2024](#)
WITH LCR, FIXED

UNION OF INDIA AND 5 ORS.
Versus
M/S M.R. TRANSPORT

MR H GUPTA

MR. K P MAHESWARI
MR. K P MAHESWARI
MR. DIVYANSH RATHI
MR. DIVYANSH RATHI

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH-II, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3081/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
2	AB/172/2025 FIXED	AKKAS ALI Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. D K AGARWALA	PP, ASSAM
ORDERS				
3	MACApp./581/2019 FIXED	SMTI KALPANA SAIKIA Versus THE NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B C DAS MR.B C DAS	MR. A J SAIKIA MR G S BORO
4	I.A.(Civil)/1556/2024 in RSA/2534/2024	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	W.H. DEVI (R-1) MR. R ALI (R-1)
	WITH RSA/2534/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	
	WITH I.A.(Civil)/2536/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	
	WITH I.A.(Civil)/3872/2024	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	

5	I.A.(Civil)/501/2025 in MACApp./10427/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus BHANU DEVI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./10427/2024 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus BHANU DEVI AND 4 ORS A	MR. R GOSWAMI	
	WITH I.A.(Civil)/1574/2025 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus BHANU DEVI AND ORS	MONDAKINI SAIKIA	
6	I.A.(Civil)/502/2025 in MACApp./12207/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus ANAMIKA ROY CHAKRAVARTTY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./12207/2024 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus ANAMIKA ROY CHAKRAVARTTY AND 5 ORS	MR. R GOSWAMI	
	WITH I.A.(Civil)/1560/2025 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus ANAMIKA ROY CHAKRAVARTTY AND ORS	MONDAKINI SAIKIA	
HEARING				
7	RFA/56/2015 WITH LCR	ASSAM STATE TRANSPORT CORPORATION and ANR Versus M/S SRI RANI SATI AUTO STORES	MR.M SARMA MS.I GOHAIN MS.M DUTTA	MR.S S SHARMA MS.L SHARMA MRA SHARMA
8	RSA/195/2015 WITH LCR, FIXED	MD MOIYOB ALI Versus MD ABDUL KHALIQUE and 11 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A R SIKDAR(R-7) MR.N AHMED(R-7) MR.M H TALUKDARR-7
9	RSA/202/2016 WITH LCR, FIXED	ON THE DEATH OF RASHOMOY CHANDA HIS LEGAL HEIRS MANIK CHANDA and 6 ORS Versus RAJU DAS and ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	GA, ASSAM MR. K PHUKAN MR M J QUADIR MR.S Y AHMED(R- 1-4) MS M KHANIKAR(R- 1-4)
10	MACApp./423/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	MR. M TALUKDAR (r-1 to 5) MR. A SHAKIL (r-1 to 5)
	WITH I.A.(Civil)/2681/2019 in MACApp./423/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	
	WITH I.A.(Civil)/603/2024 in MACApp./423/2019	KRISHNA RANI DAS AND 4 ORS Versus NEW INDIA ASSURANCE COMPANY LTD H	MR. M TALUKDAR	MR. R K BHATRA

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



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[For Thursday,27th February 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2946/2024 WITH CASE RECORD(SCANNED COPY), B/O	DIPAK CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
ORDERS				
2	CRP/133/2024 FIXED	KUARIPUKHURI HIGH SCHOOL A Versus MD. ABDUL JALIL AND 7 ORS	MR. S K ROY K RAHMAN	MR. M U MAHMUD (ALL RESPONDENTS) MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)
	WITH I.A.(Civil)/169/2025 in CRP/133/2024	ABDUL JALIL AND ORS Versus KUARIPUKHURI HIGH SCHOO AND ORS	MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)	MR. S K ROY K RAHMAN
3	I.A.(Civil)/220/2024 WITH LCR, FIXED in RSA/130/2012 WITH RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA MD. ABDUL MALIK and 2 ORS. Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MR. M H RAJBARBHUIYAN MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR J DAS MR J DAS
	WITH I.A.(Civil)/199/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK Versus ON THE DEATH OF MD. LEDAI MIA,	MD.M H RAJBARBHUIYAN	
	WITH I.A.(Civil)/221/2024 in RSA/130/2012	ON THE DEATH OF ABDUL MALIK, Versus ON THE DEATH OF MD. LEDAI MIA	MD.M H RAJBARBHUIYAN	MR J DAS

HEARING

4	MFA/85/2013 WITH LCR, FIXED	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
5	MACApp./523/2017 CAVT. NO. 1376/2017 WITH LCR	KULENDRA PATHAK and ANR Versus ATUL PATHAK and 2 ORS	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. B BORAH MR. S A B KHABIR	MR. A ACHARYA MR. D BANIA FOR CAVEATOR
6	RSA/241/2018 WITH LCR	SMT ANIMA BARMAN AND 4 ORS Versus SHRI ACHYUT KALITA	MR. S K GHOSH MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MRS. S KHATANIAR
7	MACApp./229/2020 WITH LCR	AMIRUZ ZAMAN Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MS. R D MOZUMDAR MR H DAS MR T KALITA (R-3) MS P TALUKDAR MS. C MOZUMDAR MR. S P SHARMA MR. A KAKATI (R-3)
8	MFA/191/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
9	MACApp./36/2022 FIXED WITH I.A.(Civil)/158/2022 in MACApp./36/2022	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MR K K DAS MS S GOSWAMI	MR. A J SAIKIA
10	Tr.P.(C)/32/2023 FIXED WITH I.A.(Civil)/2829/2024 in Tr.P.(C)/32/2023	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MS S GOSWAMI	MR. A J SAIKIA
11	Tr.P.(C)/68/2015	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	MR. R P SARMAH(R-6.1, 6.2) MR. P N SHARMA (R-6.1, 6.2) GA, NAGALAND
12	MACApp./214/2023 WITH LCR, FIXED	SHAH NEWAZ KHAN AND 5 ORS. Versus THE STATE OF NAGALAND AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, NAGALAND
11	Tr.P.(C)/68/2015	SHAH NEWAZ KHAN and 5 ORS Versus THE STATE OF NAGALAND AND 5 ORS	MR.D P CHALIHA MR.U P CHALIHA	MR.R K D CHOUDHURYR- 4and5 MS.L DEVI(R-4&5) GA, NAGALAND
12	MACApp./214/2023 WITH LCR, FIXED	SUKRA MUNDA Versus THE BRANCH MANAGER, UNITED INSURANCE CO. LTD.,	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025

9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./255/2025	AJIR ALI @ BUDU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./504/2025	DHRUBAJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
3	Bail Appln./507/2025 B/O	MD ATABUR RAHMAN LASKAR @ MD ATABUR RAHMAN Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	PP, ASSAM
MOTION				
4	Crl.Pet./39/2025 FIXED	MRINAL CHIRING @ BABUL CHIRING AND ANR Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
5	Crl.Pet./129/2025 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM
6	Crl.Pet./218/2025	TATA MOTORS FINANCE LTD Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MS. S YASMIN	PP, ASSAM
7	Crl.Pet./219/2025	KAMALA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS A MESEN N J DAIMARI A BOTSULUM	PP, ASSAM
8	Crl.Pet./220/2025	MONJOR ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN M RAHMAN	
9	Crl.Pet./221/2025	SRI NIROJ SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR A DASGUPTA MS B DAS	PP, ASSAM
ADMISSION				
10	I.A.(Crl.)/830/2019 FIXED in Crl.Pet./253/2018	STATE OF ASSAM Versus ASHOK KUMAR DAS AND ANR	PP, ASSAM	MR J I BARBHUIYA

	WITH Crl.Pet./253/2018	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	PP, ASSAM
11	WITH Crl.Pet./805/2017	ALAK DEV GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE MR.J I BORBHUIYA MR.A K CHOUDHURY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM MR.A K BHATTACHARJEE	MR.P N GOSWAMI(R-2) PP, ASSAM SC, P H E
	WITH I.A.(Crl.)/137/2018 in Crl.Pet./805/2017	STATE OF ASSAM Versus ALAK DEV GOSWAMI AND ANR	PP, ASSAM	MR. J I BARBHUIYA MR. L MOHAN
12	WITH Crl.Pet./157/2018	KAMAKHYA DEY Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R ALI MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
13	WITH Crl.Pet./536/2018	CHANDI DAS SINHA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. (H)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/483/2018 in Crl.Pet./536/2018	SRI CHANDI DAS SINHA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
14	Crl.Rev.P./493/2023 WITH LCR 3 FILES	MONJURUL HUSSAIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H LASKAR	MR R SENSUA MR. K MOHAMMED PP, ASSAM
15	Crl.Pet./1088/2023 FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
16	Crl.Rev.P./264/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MR S M ABDULLAH P MS. F HUSAIN MS. F HUSAIN MD R ISLAM MD IMRAN
	WITH I.A.(Crl.)/624/2024 in Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MS. F HUSAIN
17	Crl.Pet./406/2024 WITH LCR 1 FILE, FIXED	MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM
18	Crl.Pet./762/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
19	Crl.Pet./971/2024 B/O	RAKESH KALITA Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	MR D SAIKIA (R- 2) MR G DAS (R- 2) PP, ASSAM
20	Crl.Pet./1356/2024 FIXED	SATYA TALUKDAR @ SATYAPAL KUSHAL TALUKDAR @ SATYA KUSHAL PAUL Versus TARULATA DAS @ PUJA DAS AND ANR	MR. R MAJUMDAR MR P K KALITA MS. J GHOSH	MR. H K SARMA (R-1) PP, ASSAM (R-2)

21	Crl.Pet./1496/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJESH TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	MR. A DHAR MS. D GHOSH MS N DEKA N R SURANA MS H BETALA MS. A HUSSAIN MR. I CHAKMA MR. S. K. CHAKMA MR. A.K. HAJONG PP, ASSAM
22	Crl.Pet./168/2025 FIXED	NAZMUL KHAN @ LITTLE KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. J PAULO	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./3931/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIKUL ISLAM Versus UNION OF INDIA	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	SC, NCB
24	Bail Appln./173/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ARTI KUMARI @ CHANDANI KUMARI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
25	Bail Appln./288/2025 WITH OFFICE NOTE, FIXED	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
26	Bail Appln./348/2025 FIXED	SAKIB CHOUDHURY Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/204/2025 FIXED	PANKAJ JIDUNG Versus THE STATE OF ASSAM	MR. B PHUKAN B KHAKHLARY MR. P KR KALITA	PP, ASSAM
28	AB/252/2025 FIXED	PAKIJA KHATUN Versus THE STATE OF ASSAM		PP, ASSAM
29	AB/280/2025 FIXED	ANIL SAIKIA Versus THE STATE OF ASSAM	MR R DHAR MRS. A BASUMATARY	PP, ASSAM
<u>ORDERS</u>				
30	I.A.(Crl.)/537/2024 FIXED in Crl.A./4137/2024 WITH Crl.A./4137/2024 (Filing Number)	JOHURA KHATUN Versus THE STATE OF ASSAM AND 29 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR. A S TAPADER (R-3,5,6,7,8,13,14,16,18,19,23,29) PP, ASSAM
31	I.A.(Crl.)/841/2024 WITH LCR 4 FILES, FIXED in Crl.A./291/2024 WITH Crl.A./291/2024	JOHURA KHATUN Versus THE STATE OF ASSAM AND 29 ORS JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	G UDDIN MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
32	I.A.(Crl.)/1189/2024 WITH LCR 4 FILES, B/O in CRL.A(J)/37/2024 WITH CRL.A(J)/37/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM,	MR S BORTHAKUR MR. A NAYAK MR. SURAJIT DAS	PP, ASSAM
33	Crl.Pet./1375/2024 FIXED	FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM MUNU BEGUM @ MUSSTT MUNU BEGUM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR DIKSHIT GOGOI (AMICUS CURIAE) MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM

34	WITH Crl.Pet./156/2024	MUNU BEGUM @ MUSSTT MUNU BEGUM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR. U J SAIKIA (R-2) MS. M DAS (R-2) PP, ASSAM
35	Crl.L.P./5/2025 in Crl.A./1271/2025	KAMAL AHMED Versus RATAN PANIKA	J SHARMA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY ABHIJIT PATOR	
	WITH Crl.A./1271/2025 (Filing Number)	MD KAMAL AHMED Versus SRI RATAN PANIKA	PRATUL THAKURIA	
36	Crl.Pet./128/2025 FIXED	ABDUL HASIB AND ANR Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM
HEARING				
37	MFA/177/2017 PART-HEARD	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
38	Crl.A./439/2023 <u>1 Y 4 M 29 D</u> :PART-HEARD, LCR 5 FILES, FIXED	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR J ISLAM(R-2) PP, ASSAM
	WITH I.A.(Crl.)/1158/2023 in Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
39	Crl.A./158/2019 <u>5 Y 11 M 6 D</u> :WITH LCR 4 FILES	RAM PRASAD PAUL @ RANTU PAUL Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR P BANERJEE MS A DAS MS J BORAH SUSHMITA SENGUPTA	MR. S NEOG(R-2) MS. S G BARUAH(R-2) MR. B BORGHAIN(R-2) PP, ASSAM
40	I.A.(Crl.)/18/2023 WITH LCR 4 FILES, OFFICE NOTE in Crl.A./5/2023	ZULFAQARUL ISLAM @ JULFAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
	WITH Crl.A./5/2023	ZULFAQARUL ISLAM @ JULFAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
41	CRL.A(J)/94/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	WITH I.A.(Crl.)/767/2023 in CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
42	Crl.Rev.P./394/2023 WITH LCR 4 FILES	SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/338/2024 in Crl.Rev.P./394/2023	SMTI. RIYANKA SHARMA, Versus SHANKAR DEO SHARMA,	MS R SAHA	

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/2739/2019 BY SLIP	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
2	WITH WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
3	WITH WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
4	WITH WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
5	WITH WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI

6	WITH WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
7	WITH WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
8	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
9	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
10	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
11	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
12	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
13	WP(C)/1046/2022 BY SLIP	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
<u>TOP OF THE LIST</u>				
14	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.

ADMISSION

15	WP(C)/1692/2023 FIXED	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
	WITH I.A.(Civil)/102/2025 in WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND ORS	MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
16	WP(C)/3646/2023 FIXED	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
HEARING				
17	WP(C)/6098/2022 PART-HEARD, FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
18	WP(C)/3427/2020 FIXED, BY SLIP	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
	WITH WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
	WITH WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
	WITH WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.

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